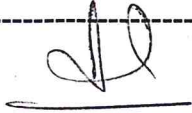
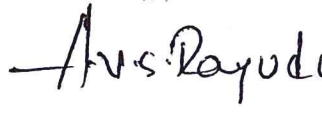


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM


PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Anil J. Nair	Respondents	
2	A.V.S. Rayudu for Shesath Chandran	Appellant	

ORDER

Counsel for the Petitioner and Respondents are present. Counsel for the
Petitioner seeks time for submitting arguments. At request, time is enlarged. Put
up on 20.4.2017 at 10.30 A. M.

(Ch. Md. Sharief Tariq)
Member (Judicial) 


(K. Anantha Padmanabha Swamy)
Member (Judicial)